

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No.6331/2021

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Appellant(s)

VERSUS

ABHISHEK SINGH

Respondent(s)

(IA No. 142792/2023 - INTERVENTION/IMPLEADMENT)

Date : 10-11-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
[IN CHAMBER]

For Appellant(s)

Mr. Rachit Mittal, AOR
Mr. Parish Mishra, Adv.
Mr. Adarsh Srivastava, Adv.

For Respondent(s)

Mr. Mithilesh Kumar Singh, AOR
Mr. Sanjay Kumar, Adv.
Mr. Ashutosh Kumar Singh, Adv.
Mrs. Manju Singh, Adv.
Mr. Aditya Durgvanshi, Adv.
Mr. Saumitra Singh, Adv.
Mr. Bacha Babu Mistry, Adv.UPON hearing the counsel, the Court made the following
O R D E R

1. Interlocutory Application No.142792/2023 filed for impleadment is not opposed by Mr. Rachit Mittal, learned Advocate-on-Record, appearing for the appellants.
2. The application is accordingly ordered and the applicant is brought on record as Respondent No.2.
3. Amended memo of parties shall be filed by the newly impleaded Respondent No.2 within two weeks.
4. Counter, if any, may also be filed thereafter.
5. The Registry is directed to proceed further in the matter.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS(RAM SUBHAG SINGH)
COURT MASTER (NSH)

